

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH**

Review Application No.15/2007  
In  
Original Application No.382/2003  
This the 14<sup>th</sup> day of September 2007.

**HON'BLE MR. M. KANTHAIAH, MEMBER (J)**

Mohd. Ahmad ..... ..Applicant.

By Advocate: Shri Afzal-Ur-Rahman.

**Versus.**

Union of India & Others .... Respondents.

By Advocate: None.

**ORDER**

**BY HON'BLE MR. M. KANTHAIAH, MEMBER (J)**

The applicant has filed this Review application for review of the order of the Tribunal dated 21.5.2007, dismissing the claim of the applicant for regularization of the services as Chowkidar/ helper

2. This review has been disposed in the circulation.

3. The admitted facts of the case are that the applicant has filed O.A. challenging the impugned order dated 4.7.2003 (Annexure-1) rejecting his claim for regularization of his services as Chowkidar/helper by the respondents. On completion of pleadings and after hearing the arguments of both the sides, this Tribunal passed the orders on 21.5.2007, dismissing the claim of the applicant. Against the said dismissal order dated 21.5.2007, the applicant has filed this Review application on the ground the Tribunal has completely ignored the relevant and material facts and as such, it requires review. He also further contended that he had completed 210 days in the year, 1988 and also the recital of Annexure-6 etc.



4. Admittedly, the scope of the review is very limited and such applications are to be entertained when there is error on the face of record. But in the instant case, it is the contention of the applicant that many relevant facts and material facts and law are ignored and it has to be discussed but such scope is available only in the Appeal but not in the review. Further none of the requirements of Order 47 Rule -1 of C.P.C are satisfied to entertain the claim of the applicant for review of the order of the Tribunal dated 21.5.2007 and as such, the same is liable for rejection hence, Review application is rejected. No costs.

  
**(M. KANTHAIYAH)**  
**MEMBER (A)**  
 14.09.2007

/amit/

ok  
 copy of order  
 dated 14.9.07  
 R. Suresh  
 13-9-2007